

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 22.09.2025

COURT OF REGISTRAR **(HYBRID MODE)**

11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 5705 of 2025 in Contempt Case (AT) No. ____ of 2025 in Comp. App. (AT) (Ins) No. 661 of 2025	R.C. Info Systems Pvt. Ltd. & Ors. Vs. Vikram Bajaj, RP, AMR Infrastructure Ltd. & Ors.	Amrita Sarkar
2.	I.A. No. 5720 of 2025 in Comp. App. (AT) (Ins) No. ____ of 2025	Vivek Parti, RP for Trading Engineers International Ltd. Vs. Uttarakhand Power Corporation Ltd. & Anr.	Karan Gandhi
3.	I.A. No. 5721 of 2025 in Comp. App. (AT) (Ins) No. ____ of 2025	Sunil Sachdeva Vs. Haldiram Fincap Pvt. Ltd. & Ors.	Swapnil Gupta
4.	I.A. No. 5722 of 2025 in Comp. App. (AT) (Ins) No. ____ of 2025	Surat Municipal Corporation Vs. Akashanga Processors Pvt. Ltd. & Anr.	Mohit Paul
5.	I.A. No. 5723 of 2025 in Comp. App. (AT) (Ins) No. ____ of 2025	Arihant Traders Vs. Giesecke & Devrient India Pvt. Ltd.	Akash Kakade,
6.	I.A. No. 5724 of 2025 in Comp. App. (AT) (Ins) No. ____ of 2025	Ranjan Chakraborti Vs. Anuj Sharma & Anr.	Mayank Wadhwa
7.	I.A. No. 5736 of 2025 in I.A. No. ____ of 2025 in Comp. App. (AT) (Ins) No. 477 of 2025	R.C. Info Systems Pvt. Ltd. & Ors. Vs. Vikram Bajaj, RP, AMR Infrastructure Ltd. & Ors.	Amrita Sarkar

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